

# BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

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## TWENTY-FIRST REPORT

(Presented on 20.2.2006)

The Business Advisory Committee held a sitting on Thursday, the 16<sup>th</sup> February, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1)	Discussion on the Motion of Thanks on the President's Address.	12 hours	To be taken-up on Monday, the 20 <sup>th</sup> , Tuesday, the 21 <sup>st</sup> and Wednesday, the 22 <sup>nd</sup> February 2006. The Prime Minister may reply on Thursday, the 23 <sup>rd</sup> February, 2006.
(2)	The Contempt of Courts (Amendment) Bill, 2004. <u>(Consideration and passing)</u>	2 hours	
(3)	The Khadi and Village Industries Commission (Amendment) Bill, 2005 <u>(Consideration and passing)</u>	2 hours	
(4)	The Cess Laws (Repealing and Amending) Bill, 2005 <u>(Consideration and passing)</u>	1 hour	

NEW DELHI;  
Dated the 16<sup>th</sup> February, 2006  
Magha 27, 1927 (Saka)

(SOMNATH CHATTERJEE)  
Chairman  
Business Advisory Committee